

a state visit to India at the beginning of February, 1986. The details of the programme for this visit are still being discussed.

(b) to (d). The endeavour will be to make the programme as comprehensive as possible keeping various relevant factors in mind.

#### Indians in South Africa

602. SHRI MADAN PANDEY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of people of Indian Origin in South Africa;

(b) whether Government have made any arrangements to receive information about the people of Indian Origin in that country through some agency;

(c) if so, details thereof; and

(d) whether Government will furnish to the house the information received by them regarding the conditions of persons of Indian Origin in South Africa ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) There are approximately 850,000 people of Indian origin in South Africa,

(b) and (c). As we follow a policy of total boycott of South Africa, we do not have any official agency in that country to provide information to us on happenings there.

(d) Government would always be willing to share with Honourable Members any specific information that it may receive about persons of Indian origin in South Africa from whatever source.

[English]

#### Investigation of Crimes by CBI along the International Border

603. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Bureau of Investigation (CBI) has been empowered to investigate crimes within specified limits along the international border with Pakistan;

(b) if so, the number of cases pertaining to those areas presently with the CBI and full details thereof; and

(c) purpose for which CBI in handling such cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) and (b). The CBI has been empowered to investigate crime within specified limits along the international border with Pakistan in the States of Rajasthan, Punjab and Gujarat. Notifications to this effect were issued by the Government, on 10.9.85, 12.9.85 and 5.11.85 respectively. The offence which could be investigated by the CBI have been specified in the notifications. However, CBI has not yet taken up any case so far.

(c) There is an obvious need to effectively tackle the increased activities of smugglers, criminals/terrorists as well as illegal immigrants all along the border as they pose a serious threat to the internal security of the Country. Having regard to the inter-State nature of the activities of such criminals and the need for a greater degree of thoroughness investigation of cases registered against such persons, it was felt that such cases should be investigated by the Central Bureau of Investigation.

#### Extradition Treaty with U. K., Canada and U.S. A.

604. SHRI AKHTAR HASAN :  
SHRI R. M. BHOYE :  
PROF. NIRMLA KUMARI  
SHAKTAWAT :  
SHRI KAMAL NATH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that extradition treaties have been reached with U. K., Canada and USA;

(b) if so, the nature of these treaties; and

(c) if not, the stage so far reached in the matter ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a)